GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 578 ANSWERED ON 29.11.2024

CHANGES IN DPR FOR SILVER LINE FROM THIRUVANANTHAPURAM TO KASARAGOD

578 DR. JOHN BRITTAS:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is of the view that changes are required to be incorporated in the Detailed Project Report (DPR) submitted for the final approval and implementation of the Silver Line (Semi High-Speed Rail from Thiruvananthapuram to Kasaragod) project;

(b) if so, the details of the changes required to be made in the DPR;

(c) whether Government has informed the State Government of Kerala about these changes to be made in the DPR;

- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 578 BY DR. JOHN BRITTAS ANSWERED IN RAJYA SABHA ON 29.11.2024 REGARDING CHANGES IN DPR FOR SILVER LINE FROM THIRUVANANTHAPURAM TO KASARAGOD

(a) to (e): Silver Line from Thiruvananthapuram to Kasaragod in Kerala has been identified by Kerala Rail Development Corporation Limited (KRDCL), a Joint Venture company of State Government of Kerala (51%) and Ministry of Railways (49%) for development. After survey, KRDCL has submitted Detailed Project Report (DPR) of the Project. There are many deficiencies in the DPR. Therefore, KRDCL has been advised by Southern Railway to address those deficiencies and prepare revised DPR as per the latest technical standards such as adoption of Broad Gauge, integration with existing IR network at suitable points, flatter ruling gradient, provision of KAVACH, electrification with 2x25 kV, proper drainage scheme for yards and sections, addressing environmental concerns during construction and operation etc. The project is not yet sanctioned.
